

BULLETIN NO. 1

Friday, the 5th March, 2021

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Friday, the 5th March, 2021 from 2.37 P.M. to 3.44 P.M.)

I. RAISING THE ISSUE OF TAGGING THE BLACK BANDS ON ARMS AT THE TIME OF PLAYING ON THE NATIONAL SONG AND NATIONAL ANTHEM.

After the half an hour of the conclusion of the Governor's Address, when the House assembled, the Health Minister pointed out that when National Anthem and National Song were playing on in the House, Shri Bhupinder Singh Hooda and other Members of the Indian National Congress Party have tagged the black bands on their arms, which is the disgrace of the National Anthem and the National Song. He demanded that a Condemnation Motion may be brought against them for this act.

Shri Bhupinder Singh Hooda and Dr. Raghuvir Singh Kadian, Members of the Indian National Congress Party also spoke on this matter.

II. OBITUARY REFERENCES

The Chief Minister made references to the deaths of the late:-

1. Smt. Chandrawati former Lieutenant Governor of Puducherry.
2. Shri Om Parkash Jain, former Minister of Haryana.
3. Shri Ramji Lal, former Member of Parliament.
4. Chaudhary Balbir Singh, former Member of Haryana Legislative Assembly.
5. Swami Bhagwan Dev Paramhans, former Member of Haryana Legislative Assembly.
6. Padma Bhushan Shri Darshan Lal Jain.
7. Freedom Fighters of Haryana.
8. Martyrs of Haryana.
9. A tribute to Corona Warriors and Others.
10. Uttrakhand Natural Calamity.
11. Freedom Fighters of Haryana.
12. Others.

and spoke for 12 minutes.

Shri Bhupinder Singh Hooda, Leader of the Opposition, also spoke for 12 minutes.

Rao Dan Singh, a Member of the Indian National Congress Party made a suggestion that the name of Smt. Ramgiri Devi W/o Late Rao Kahan Singh, former Speaker of PEPSU State Legislative Assembly, may also be added in the above said list and the same was agreed to.

The Speaker also associated himself with the sentiments expressed in the House and spoke for two minutes.

The Speaker also requested to all the Members of the Indian National Congress Party to remove the black bands from their arms at the time of silence for two minutes as a mark of respect to the memory of the deceased.

It was decided to send messages of condolence to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the memory of the deceased.

III. GOVERNOR'S ADDRESS

The Speaker in pursuance of Rule 18 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly reported that the Governor was pleased to address the Haryana Legislative Assembly today, the 5th March, 2021 at 2.00 P. M. under Article 176 (1) of the Constitution.

A copy of the Address was laid on the Table of the House.

IV. ANNOUNCEMENT

(a) By the Speaker

(i) Panel of Women's Chairpersons only for 8th March, 2021.

Under Rule 13 (1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, the Speaker nominated the following women members to serve on the Panel of Chairpersons specially on the occasion of the International Women's Day on 8th March, 2021:-

1. Smt. Seema Trikha, M.L.A.
2. Smt. Naina Singh Chautala, M.L.A.
3. Smt. Nirmal Rani. M.L.A.
4. Smt. Geeta Bhukkal, M.L.A.
5. Smt. Kiran Choudhry, M.L.A.

(ii) Panel of Chairpersons except 8th March, 2021.

Under Rule 13 (1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, the Speaker nominated the following members to serve on the Panel of Chairpersons except 8th March, 2021 :-

1. Shri Aseem Goyal, M.L.A.
2. Smt. Seema Trikha, M.L.A.
3. Shri Jagbir Singh Malik, M.L.A.
4. Shri Randhir Singh Gollen, M.L.A.

(iii) Regarding the resignation of a Member

The Speaker announced that Under Rule 58 (2) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, Shri Abhay Singh Chautala, M.L.A. had resigned his seat in the Haryana legislative Assembly on 27.01.2021 through his letter and the same had been accepted by him on the same date.

(iv) Regarding leave of absence.

The Speaker informed the House that he has received an intimation through e-mail from Shri Gopal Kanda, M.L.A., in which he has expressed his inability to attend the Haryana Vidhan Sabha Session commencing from 5th March, 2021 as he is busy in various religious functions in Tarkeshwaram Dham on the occasion of Maha Shivratri festival.

(b) By the Secretary

The Secretary informed the House that the following Bills which were passed by the Haryana Legislative Assembly during its Sessions held in February-March Session 2017, March Session, 2018 and August-November Session, 2020 have since been assented to by the Governor:-

February- March Session, 2017

The Punjab Security of Land Tenures (Haryana Amendment) Bill, 2017.

March Session, 2018

The Haryana Re- Appropriation Bill, 2018.

August- November Session, 2020

1. The Punjab Village Common Lands (Regulation) Haryana Amendment Bill, 2020.
2. The Haryana Water Resources (Conservation, Regulation and Management) Authority Bill,2020
3. The Haryana Municipal (Second Amendment) Bill, 2020.
4. The Haryana Municipal Corporation (Second Amendment) Bill, 2020.
5. The Haryana Panchayati Raj (Second Amendment) Bill, 2020.
6. The Haryana Accountability of Public Finances (Amendment) Bill, 2020.
7. The Haryana State Employment of Local Candidates Bill, 2020.

V. CONGRATULATIONS ON THE BIRTHDAY OF THE MEMBERS OF THE HARYANA LEGISLATIVE ASSEMBLY.

The Speaker congratulated Shri Balbir Singh and Shri Ram Niwas, Members of the Haryana Legislative Assembly on their Birthday.

VI. FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE

The Speaker presented the First Report of the Business Advisory Committee as under:-

“The Committee recommends that unless the Speaker otherwise directs, the Assembly whilst in Session, shall meet on Friday, the 5th March, 2021 at 02.00 P.M. and adjourn at 06.30 P.M. without question being put.

On Friday, the 5th March, 2021 the Assembly shall meet immediately half an hour after the conclusion of the Governor’s Address and adjourn after the conclusion of business entered in the List of Business for the day.

The Committee further recommends that on Monday, the 8th March, 2021 the Assembly shall meet at 02.00 P.M. & adjourn at 06.30 P.M. and on Tuesday, the 9th March, 2021 & Wednesday, the 10th March, 2021 will meet at 10.00 A.M. and adjourn at 01.30 P.M. without question being put.

The Committee also recommends that on Friday, the 12th March, 2021 the Assembly shall meet at 12.00 Noon and adjourn at 04.30 P.M., on Monday, the 15th March, 2021 shall meet at 02.00 P.M. and adjourn at 06.30 P.M. and on Tuesday, the 16th March, 2021 and Wednesday, the 17th March, 2021 will meet at 10.00 A.M. and adjourn at 01.30 P.M. and on Thursday, the 18th March, 2021 shall meet at 10.00 A.M. and adjourn after the conclusion of the Business entered in the List of Business for the day without question being put.

The Committee, after some discussion, further recommends that the Business on 5th March, 2021, 8th March, 2021, 9th March, 2021, 10th March, 2021, 12th March, 2021, 15th March, 2021, 16th March, 2021, 17th March, 2021 and 18th March, 2021 be transacted by the Sabha as under :-

THE HOUSE WILL MEET IMMEDIATELY HALF AN HOUR AFTER THE CONCLUSION OF THE GOVERNOR'S ADDRESS ON FRIDAY, THE 5 TH MARCH, 2021	<ol style="list-style-type: none"> 1. Laying a copy of the Governor's Address on the Table of the House. 2. Obituary References. 3. Presentation and adoption of First Report of the Business Advisory Committee. 4. Papers to be laid/re-laid on the Table of the House.
SATURDAY, THE 6 TH MARCH, 2021 SUNDAY, THE 7 TH MARCH, 2021	HOLIDAY HOLIDAY
MONDAY, THE 8 TH MARCH, 2021 (02.00 P.M.)	<ol style="list-style-type: none"> 1. Questions Hour. 2. General Discussion on Governor's Address 3. Legislative Business.
TUESDAY, THE 9 TH MARCH, 2021 (10.00 A.M.)	<ol style="list-style-type: none"> 1. Questions Hour. 2. Resumption of General Discussion on Governor's Address and Voting on Motion of Thanks.
WEDNESDAY, THE 10 TH MARCH, 2021 (10.00 A.M.)	<ol style="list-style-type: none"> 1. Questions Hour. 2. Presentation, Discussion and Voting on Supplementary Estimates (2nd Installment) for the year 2020-2021. 3. Legislative Business.

THURSDAY, THE 11 TH MARCH, 2021	HOLIDAY
FRIDAY, THE 12 TH MARCH, 2021 (12.00 NOON)	1. Presentation of Budget Estimates for the year 2021-2022.
SATURDAY, THE 13 TH MARCH, 2021	HOLIDAY
SUNDAY, THE 14 TH MARCH, 2021	HOLIDAY
MONDAY, THE 15 TH MARCH, 2021 (02.00 P.M.)	<ol style="list-style-type: none"> 1. Questions Hour. 2. General Discussion on Budget Estimates for the year 2021-2022. 3. Presentation of Reports of the Assembly Committees. 4. The Haryana Appropriation Bill in respect of Supplementary Estimates (2nd Installment) for the year 2020-2021. 5. Legislative Business.
TUESDAY, THE 16 TH MARCH, 2021 (10.00 A.M.)	<ol style="list-style-type: none"> 1. Questions Hour. 2. Resumption of General Discussion on Budget Estimates for the year 2021-2022. 3. Papers to be laid, if any.
WEDNESDAY, THE 17 TH MARCH, 2021 (10.00 A.M.)	<ol style="list-style-type: none"> 1. Questions Hour. 2. Resumption of General Discussion on Budget Estimates for the year 2021-2022 and reply by the Finance Minister on Budget Estimates for the year 2021-2022 and Voting on Demands for Grants for the year 2021-2022. 3. Motion under Rule 121
THURSDAY, THE 18 TH MARCH, 2021 (10.00 A.M.)	<ol style="list-style-type: none"> 1. Questions Hour. 2. Motion under Rule 15 regarding Non-stop sitting. 3. Motion under Rule 16 regarding adjournment of the Sabha sine-die. 4. Papers to be laid, if any. 5. Presentation of Reports of the Assembly Committees. 6. The Haryana Appropriation Bill in respect of Budget Estimates for the year 2021-2022. 7. Legislative Business. 8. Any other Business.”

The Parliamentary Affairs Minister moved –

That this House agrees with the recommendations contained in the First Report of the Business Advisory Committee.

The motion was put and carried.

VII. NOTICE OF NO-CONFIDENCE MOTION

When enquired by Shri Bhupinder Singh Hooda, Leader of the Opposition with regard to his and their party Members' No-Confidence Motion against the Council of Ministers headed by Shri Manohar Lal, Chief Minister, the Speaker informed the House that it has been accepted and will move on 10.3.2021 and discussion on the same will also be taken up on that day.

VIII. PAPERS RE-LAID/LAID ON THE TABLE OF THE HOUSE

The Parliamentary Affairs Minister re-laid papers from Sr. Nos. 1 to 142 and laid from Sr. Nos. 143 to 171 on the Table of the House.

IX. RAISING THE MATTER OF PRIVATE MEMBER'S BILL

Shri Bharat Bhushan Batra and some other Members of the Indian National Congress Party raised the matter of rejection of their Private Member's Bill regarding the Haryana Agriculture Produce Markets (Haryana Amendment Bill, 2021) . The Speaker informed the Members that it has been disallowed and the same has been informed to them but they strongly objected it and urged the Speaker to allow discussion on their Private Member's Bill. The Speaker further informed them that the State Legislative Assembly can not alter or amend the acts which were enacted by the Parliament. He further stated that this matter is also Sub-judice and pending in the Supreme Court, hence, discussion can be allowed on this issue. But some Members of the Indian National Congress Party continuously interrupted the proceedings of the House over this issue.

The Chief Minister also spoke on this matter and clarified the position.

The Sabha then adjourned till 2.00 P.M. on Monday, the 8th March, 2021.

CHANDIGARH
the 5th March, 2021.

SECRETARY.

